

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1266 of 2020

Bijoy Shankar Mishra Petitioner
Versus
The State of Jharkhand & Anr. Opposite Parties

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. J.P. Jha, Sr. Advocate
: Mr. Sunil Kumar Sinha, Advocate.
For the State : A.P.P.
For the O.P. No. 2 : Mr. Sanjay Kumar Pandey, Advocate.

05/ 09.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

With the consent of the parties, put up this matter on 21.10.2021.

(Sanjay Kumar Dwivedi, J.)

Amitesh/-